

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## CIRCULAR

No. 82

Date : 06.06.2018

To avail e-mail services, all Advocates practising in Jammu and Kashmir High Court shall get themselves registered at the respective computer centres at Jammu/Srinagar Wing of the High Court, within two weeks.

(Sanjay Dhar)  
Registrar General

No: 10295-302/AC Date 06.06.2018

Copy to:-

- 1) Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2) Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge, High Court of J&K.
- 3) Registrar Judicial, High Court of J&K Jammu/Srinagar.

....with the request to get the circular pasted on the notice board.

- 4) President, Bar Association Jammu/Srinagar.

.....with the request to circulate the circular among the Bar Members practising in J&K High Court.

- 5) CPC, e-Courts, High Court of J&K.

Registrar General